

Gas Agencies for freedom fighters

614. SHRI SHANTI TYAGI: Will the Minister of ENERGY be pleased to state:

(a) whether Government have fixed up a quota of cooking gas agencies for freedom fighters in the country; and

(b) if so, how many gas agencies have been allotted to the freedom fighters or their families during this year?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH): (a) 10 per cent of all the dealerships/distributorships to be awarded by the oil companies against their plan for the year 1981-82 are reserved for Outstanding Social Workers/Freedom Fighters.

(b) As on 31-8-1982, 26 LPG distributorships were awarded to the Social Workers/Freedom Fighters all over the country.

Telecast of Asian Games through intelsat

615. SHRI SURESH KALMADI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are considering a proposal for telecasting the Asian Games with the help of the INTELSAT; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI ARIF MOHAMMAD): Yes, Sir.

This

will be transmitted by microwave telecast. The cost of the telecast will be Rs. 2.06 crores.

Previously Unstarred Question no. 323 referred from the 7th October, 1982.

Conversion of Poona Film Institute into Asian Film Institute

616. SHRI SHRIKANT VERMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state

ia) whether it is a fact that UNESCO has proposed to the Central Government to convert Poona Film Institute into Asian Film Institute; and

(b) if so, what action has been taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI N. K. P. SALVE): (a) and (b) The Government have a proposal for expanding the Film and Television Institute of India into a Regional Centre for Asia with the assistance of UNESCO. The proposal at present is under examination in consultation with the UNESCO.

12. NOON.

PAPERS LAID ON THE TABLE

I. The Assam Purchase Tax (Amendment) Rules, 1980 and related papers.

II. Notification of the Ministry of Finance (Department of Revenue and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATABHI RAMA RAO): Sir, I beg to lay on the Table—

I. A copy (in English and Hindi) of the Government of Assam (Department) Notification No. ITX. 143/79/57, dated the 17.10.1980, publishing the Assam Purchase Tax (Amendment) Rules, 1980, under sub-section (4) of section 4 of the Assam Purchase Tax Act, 1967, read with sub-clause (iv) of clause (c) of the Procla-